

(1870) 08 CAL CK 0001

Calcutta High Court

Case No: Criminal Appeal No. 488 of 1870

The Queen

APPELLANT

Vs

Dhona Bhooya and
Others.

RESPONDENT

Date of Decision: Aug. 23, 1870

Judgement

L.S. Jackson, J.

We are of opinion that an appeal lies to the High Court, only when the conviction has been come to under the powers specified in section 445A, Act VIII of 1869.